

are responsible for a larger group of mental breakdown, than in any other country

(c) The subject matter is primarily the concern of the State Governments. So far as the Government of India are concerned, there is only one mental hospital, viz., the Hospital for Mental Diseases, Ranchi, under their administrative control. This Hospital which was previously managed by a Board of Trustees, was taken over by the Government of India with effect from the 1st June, 1954, with a view to reorganise it on sound lines and also to make it a model centre for the treatment of mental disorders. The bed strength of the Hospital is 100. A scheme for the development of the Hospital at a cost of Rs 8.25 lakhs has been included in the Second Five Year Plan.

2. A scheme for the construction of a Mental Hospital at Shahdra under the Delhi Administration has been included in the Second Five Year Plan.

3. The Government of India have also established an All-India Institute of Mental Health at Bangalore for post-graduate teaching and research in mental health. A scheme for the expansion of the Institute at a cost of Rs 26 lakhs has been included in the Second Five Year Plan and is being implemented.

4. A scheme for the establishment in teaching hospitals of Child Guidance Clinics and Psychiatric Departments at a cost of Rs 20 lakhs has also been included in the Second Five Year Plan. Under this scheme the Central Government will give financial assistance to State Governments for the establishment of these clinics upto 75 per cent of non-recurring and 50 per cent, of recurring expenditure. These clinics are intended for the treatment of behaviour personality, habit disorders of children and Psychosomatic disturbances, Juvenile psychoneurosis and psychoses by the application of mass treatment method jointly with the co-operation and assistance of the State Governments,

in whose jurisdiction the clinics are to be located. Sanction has so far been accorded for the establishment of seven units under this scheme. Financial assistance to the extent of about Rs 2 lakhs has so far been given to the various State Governments.

#### Sidhpur Railway Station

3624. Shri M. B. Thakore: Will the Minister of Railways be pleased to state.

(a) whether it is a fact that the goods shed of Sidhpur Railway Station is being shifted because new lines are being constructed in the existing railway yard,

(b) if so, what arrangement has been made for the storage of goods coming to Sidhpur Railway Station; and

(c) whether it is a fact that demurrage charge has been imposed on some of the businessmen and traders of Sidhpur though there was no arrangement for keeping the goods under the goods shed?

The Deputy Minister of Railways (Shri Shahnawaz Khan). (a) Yes, Sir

(b) The old goods shed is still available for public use and the facilities which were available hitherto for loading and unloading as well as storage still continue to exist.

(c) It has been reported that demurrage was charged by the Goods Clerk for detention to six wagons on 21st and 22nd February, 1959, although these had not been placed in position for unloading. The question whether the recovery of demurrage in these cases was justified is being looked into and appropriate action will be taken thereafter.

#### Catering Contractors

3625. Shri M. B. Thakore: Will the Minister of Railways be pleased to state

(a) the total number of catering contractors who do not work personal-